

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.17/2016
CA NO.

CORAM:

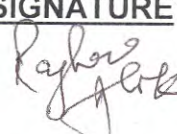
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY : M/s. Delhi Cold Storage Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
I-	Raghar Alok	Adv	Respondent	

ORDER

Learned counsel for the petitioner states that the arguing counsel Shri Ajay Jain is in indispose of as he has undergone surgery. No objection has been raised by the other side.

List for further consideration on 24.05.2017.

591-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

8
Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

26.4.2017
Vineet